

3 हजार कांन हम खुद करते हैं एक एक्सचेंज से उसी एक्सचेंज के नम्बर पर और एक एक्सचेंज से दूसरे एक्सचेंज के नम्बर पर। और टेलीफोन आपरेटर तो केवल टूक काल के लिये बीच में आते हैं, लोकल काल के लिये तो वह आ ही नहीं सकते हैं।

**SHRI TRIDIB CHAUDHURI:** May I know whether this general complaint has come to the notice of the Government—I do not know what they have on their records because their records are also often found faulty—that the telephone receiver sets and telephone calls, not only in other stations but also in Delhi, very often go wrong? Has this anything to do with the manufacture of the receiver sets and the collaboration agreement with I.T. ....

**SHRI G. VISWANATHAN:** I.T.I.

**SHRI TRIDIB CHAUDHURI:** IIT or ITI, whatever it is; I mean, the International Telephone Industries; we had some collaboration with a Belgian firm which is a subsidiary of American firm.

What I want to know is what steps are being taken by the Government to see that these faulty receivers are replaced and the subscribers are not put to any difficulty and harassment for having subscribed to telephone.

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):** So far as the causes of the faults are concerned, they are more because of the switching system than because of the instruments to which the hon. Member was referring; the instruments are not responsible for the faults; basically the fault originates at the Exchange level, the switching level.

**SHRI INDRAJIT GUPTA:** Cross-bar system.

**SHRI H. N. BAHUGUNA:** It is true that in Delhi we have two systems of

switching. One is the cross-bar and the other is the Stronger system, the faults in which are very low—only 1.01 per cent. But in the cross-bar system the faults go upto 37 per cent. So a very high percentage of faults can occur in the cross-bar system. Steps have been taken to rectify the cross-bar exchanges and we have gone a great way during the last two years in the matter of rectification and the faults have now gone down appreciably in the cross-bar also.

Finally, it is true that the faults are basically inherent in the technology passed over to us and some of the Delhi equipment is really bad because it is imported, not even manufactured by the subsidiary of the ITI, that is, the Belgians and I am afraid we have, in that particular process, had some basic difficulties which we are trying to cope with and I hope with this rectification programme on, it will be possible for us to remove these defects.

श्री इन्द्रजित गुप्त: इस माप दूसरे शहरों में न द. दिल्ली से बाहर मत फनाय।

**MR. SPEAKER:** Now, the question hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

**Increase in C.I.A. Activities in the country**

\*42. **SHRI M. KATHAMUTHU:**  
**SHRI SHRIKISHAN MODI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister has recently stated that the C.I.A. has stepped up its contact with its agents in the country in recent months;

(b) if so, what steps have been taken to put a stop to CIA activities in India; and

(c) what action has been taken against Indian agents of CIA?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c). The Prime Minister had stressed the need for vigilance against increase in activities of foreign intelligence organisations, such as the CIA. Government maintain a continuous watch over such activities and have also made it known that such activities are not conducive to the promotion of mutual good relations. The disclosure, however, of information which Government has in its possession or the details of what is done to counter the activities of foreign intelligence organisation including the CIA will not serve any public interest.

**Joint Conference of C.B.I. and State vigilance officers**

\*44. SHRI S. C. BESRA: Will the PRIME MINISTER be pleased to state:

(a) whether a Joint Conference of the C.B.I. and State Vigilance Officers was held on the 11th October, 1972; and

(b) if so, the recommendations of the Conference and the Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). Yes, Sir, A joint Conference of C.B.I. and State Anti-Corruption Officers was held at New Delhi from 9th October to 12th October, 1972. The recommendations of the Conference mainly relate to administrative matters, organizational improvement and some amendments to existing rules and regulations etc. These were received by the Government very recently and are under scrutiny.

**Definition of "Joint Sector"**

\*45. SHRI D. D. DESAI: Will the Minister of INDUSTRIAL DEVELOP-

MENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government are in the process of identifying the areas and responsibilities for the public, joint and private sectors; and

(b) whether Government have defined the term "Joint Sector"?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). The Industrial Policy Resolution earmarks the areas of participation by public and private sectors in the industrial development of the country. In the licensing policy of the Government announced in February, 1970 after consideration of the Report of the Industrial Licensing Policy Inquiry Committee (Dutt Committee), Government also accepted in principle the concept of the Joint Sector and provided that the public financial institutions would have the option for conversion of loans (and debentures) advanced by them to the industrial undertaking into equity. In the light of the requirements of the industrial economy as and when they arise, Government have been establishing and will, where necessary continue to establish, projects involving a substantial degree of public control alongside of private participation. The forms and methods of such participation may vary according to the circumstances and objectives in view but will invariably be guided by the need to observe the principles of social justice in the process of industrial growth.

**Allegation against Chairman of National Institute of Design, Ahmedabad by Vice-Admiral Soman**

\*46. SHRI K. BALADHANDA-YUTHAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have completed investigation into the alle-